NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

IA No.51 of 2020
IN
C.P. (IB)No.09/GB/2019

Coram:
Hon'ble Shri H. V. Subba Rao, Member (J): **Hearing through**
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): **Video Conference**

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2021

Name of the Company: Sandeep Khaitan,RP
V/s
Piyush Periwal & Others

Section of the Companies Act: Under Section 25(j), 43, 45, 49 read with Section 44, 48, 66 of IBC, 2016

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ABHISHEK PRASAD	Advocate	Petitioner	Present in Video Conference
2.	MR. ABHIJIT SARKAR	Advocate	Respondent	

O R D E R
Date of Order: 16.08.2021

The matter is taken up for hearing through Video Conferencing. Heard the related IA No.27/2021, 35/2021 and 43/2021, thereafter, due to paucity of time, this matter is adjourned.

2. **List the matter on 24.08.2021.**

Sd/-
(**Prasanta Kumar Mohanty)**
Member (Technical)
& Adjudicating Authority
/Deka-16.08.2021/

Sd/-
(H. V. Subba Rao)
Member (Judicial)
& Adjudicating Authority